

Defence deals with Israel

952. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government is close to finalizing several defence deals with Israel; and
- (b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) Capital Procurement of defence equipment is guided by the Defence Procurement Procedure (DPP) and cases are finalized when they reach conclusion in accordance with provisions of the DPP. Capital Procurements are made from various indigenous as well as foreign sources, including vendors from Israel.

Nuclear weapons with Pakistan

†953. SHRI HARIVANSH: Will the Minister of DEFENCE be pleased to state:

- (a) whether as per an American report, Pakistan has surpassed India in possessing nuclear weapons;
- (b) if so, whether the security of India is at stake due to the same; and
- (c) if so, the steps taken by Government in this regard?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (c) There are reports in the public domain that Pakistan is involved in a build up of its nuclear weapons arsenal. Government of India monitors all developments which have a bearing on national security and is committed to taking all necessary steps to safeguard its national security.

Procurement of components from BAE Systems Inc

954. SHRI SALIM ANSARI: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government has allowed BAE Systems Inc. for fabricating/manufacturing of more components in India for the ISS-millimeter/39-Calibre M777ULU assembly;
- (b) if so, the details of the proposal of BAE Systems;

† Original notice of the question was received in Hindi.